Consultative Committee for Ministry of Industry

3484. SHRI SANJAY DALMIA: Will the MINISTER OF PARLIAMENTARY AFFAIRS be pleased to state:

- (a) whether it is a fact that there is a Consultative Committee, apart from the Parliamentary Committees, in respect of Ministry of Industry, where representatives of various industries are nominated;
- (b) if so, what criterion is followed in selecting these representatives; and
- (c) the number of meetings normally held by this Committee during a year?

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI VIDYACHARAN SHUKLA): (a) There is a Consultative Committee for the Ministry of Industry on which Members of Parliament are nominated. No representatives of industries are nominated on this Committee.

- (b) The Members of Parliament are nominated on this Consultative Committee according to the preferences indicated by the Members/their parties.
- (c) Six-three during Session periods and three during inter-session periods.

Transfer Policy of Officers in SAIL

3485. SHRI RAMSINH RATHWA: Will the Minister of STEEL be pleased to state:

- (a) whether it is a fact that Government have received a number of complaints against the transfer policy of officers working in the Steel Authority of India Limited;
- (b) if so, the details thereof and the action taken on the complaints;
- (c) whether it is also a fact that some of the officers transferred from Bombay to Calcutta in 1993 were called back to Bombay immediately on their requests whereas similar requests from other stations have not been considered; and

(d) if so, what are the details in this regard and what steps are being taken to post back these officers to Calcutta as per the original orders?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): (a) and (b) Transfer of executive in SAIL from one unit to another or within the same unit, from one station to another, are effected from time to time in the administrattive interest. On occasions, representations are received from transferred executives seeking the review of transfer for various reasons. Such representations are considered by appropriate authorities with the SAIL management and decisions are taken on the merits of the individual cases.

(c) and (d) 142 Executives of the Central Marketing Organisation of SAIL were transferred to different locations in the country, including Bombay to Calcutta in the year 1993. It is not true to say that there was discriminatory treatment accorded to officials in respect of representations against transfer orders. All cases are dealt with by the competent authorities on merits and decision taken keeping the overall inerest of the organisation in view.

Production of Finished Steel

3486. SHRIMATI CHANDRIKA ABHI-NANDAN JAIN: Will the Minister of STEEL be pleased to state:

- (a) what is the total finished steel production during the first eight months of the current financial year;
- (b) whether it is a fact that the steel output has been less against the estimates plan set up during the said period;
- (c) whether it is also a fact that the demand for steel continues to be sluggish and apparent consumption of the steel during the first eight months has been fallen as compared to the last year;
- (d) whether some of the steel plants in the country are unable to meet its performance targets and not even maintained growth of the production;